

CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)

Weekly Hearing Schedule for the month of April, 2013 (22.4.2013 to 26.4.2013)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
23.4.2013 Tuesday At 10.30 A.M.	1.	192/TDL/2012	NAPL	Application for grant of inter-State trading licence to Newfields Advertising Private Limited, New Delhi
	2.	167/SM/2012	Suo-motu	Grid disturbance on 30.7.2012 to 31.7.2012.
	3.	I.A.No. 7/2013 in Petition No. 142/MP/2013	PGCIL	Petition under Regulation 20 of the CERC (Regulation of Power Supply) Regulation, 2010-Non- payment of transmission charges by the beneficiaries to the petitioner (<i>I.A. has been filed by NTPC</i>)
	4.	240/MP/2013	LKPL	Petition under section 79 (1) (c) of the Electricity Act, 2003 seeking direction that the levy of transmission charges of Western Region based on revised regional energy accounts (Revised REA) for the period of March 2011 to June 2011 vide provisional bill dated 24.8.2012 raised by the PGCIL is invalid in nature and accordingly, the same be withdrawn with immediate effect.
	5.	253/MP/2013	PTC	Petition under Section 79 of the Electricity Act, 2003 pertaining to adjudication of issues relating to Power Purchase Agreement between PTC India Limited and Lanco Budhil Hydro Power private Limited.

(T.D. PANT)
Bench Officer
22.4.2013